

Declaration of Assets and Liabilities

Year 2025

I, Priyam Kumari, son/daughter/wife of Prem Kishore
aged 33 years, belonging to Bihar Vidhan Sabha Sec-
service and presently working as office attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5000	—	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5000 FD-RS 10,00,000	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	Nil	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 85396PA AND 61690/PA	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Scooty Activa	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold-200 gm silver-1kg	—	—	—	—
(vii)	Other assets, such as values of claims / interests	Nil	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Plot Appox - 20 Lac	Nil	—	—	—
(v)	Others (such as interest in property)	Nil	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	—	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	Nil
	(b) dues to departments dealing with supply of water	—	Nil
	(c) dues to departments dealing with supply of electricity	—	Nil

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	(d) dues to departments dealing with telephones	-	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No - EBJPK1008K	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :- PRAN-110178883168

Gender :- F (M/F)

Date of Birth :- 05/08/1992 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar vidhan sabha Sec + service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- ARRA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ... Priyam Kumari ...

Name of Employee: ... Priyam Kumari ...

Designation: ... office attendant ...

Department: ... Bihar vidhan sabha Sec - Patna ...

Place: ... Patna ...

Date: ... 21/02/25 ...

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.